NRI investment potential

447. SHRI MURLIDHAR CHANDRAKANT BHANDARE SHRI MAHENDRA PRASAD:

Will the Minister of FINANCE b< pleased to state:

(a) whether during the recent visits by the Deputy Minister of Finance to the UK and other countries, he took the opportunity to study the NRI investment potential and also impress upon the NIRs the steps taken by the Government to attract NRI investments in industries in India; and

(b) if so, what was the response of NRI thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes Sir,

(b) Response of the NRI's was positive.

Production of steel during April-June, 1990

448. SHRI MAHENDRA PRASAD: Will the Minister of STEEL AND MINES be pleased to state:

(a) How far the target of steel production level was achieved by the public sector steel plants during April-June, 1990 and the comparative figures for the corresponding period last year; and

(b) whether Government propose to encourage private sector and joint sector to enter steel production; if so, what are the details of Government's policy in this regard?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Production of crude steel and saleable steel achieved by the integrated steel plants of the Steel Authority of India Ltd. (SAIL) during the period April-June, 1990, together with the comparative production during the corresponding period last year has been as follows:

(Figures in '000 tonnes)

Item	April- June, 198	April-June, 1990	
	Target Ac	ctual Actu n production	al

Crude Steel 2306	1973.7	1865
Saleable 1730 Steel	1500.2	1465

While production of crude steel during the period April-June, 1990 was 86% of-the targets, the production of saleable steel was 87% of the targets. Production of crude steel and saleable steel was 6% and 2% respectively above the actual production for the same period in 1989.

(b) Government have been encouraging production by private, public and joint sector units in the secondary sector. Government are also encouraging production of sponge iron as also of pig iron production through the mini blast furnace route. It has recently been decided to create additional capacity in the secondary sector (including private and joint sector) for production of steel with a unit capacity upto 1 million tonnes per annum.

Execution of Upper Indravati Dam Project in Orissa

449. SHRI BASANT KUMAR DAS: Will the Minister of WATER RESOURCES be pleased to state:

(a) what is the time schedule for the completion of the multipurpose Upper Indravati Dam Project in Orissa;

(b) what was the initial estimate of the project;

(c) whether any foreign assistance was

sought for the completion of this project, if so what are the details thereof and what was the pre-condition set therefor; and

(d) how many times the original estimate was revised and what is the present estimate?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The Project is scheduled for completion during the VIII plan period.

(b) Rs. 208.14 crores.

World Bank (c) The is giving assistance under power sector for headworks and power components to the extent of IDA Credit of SDR 156 million and IBRD Loan of US \$ 156.4 million. Also, Overseas Economic Cooperation Fund (OECF), Japan is giving loan of 3744 million Yen under irrigation sector for construction of part of the canal system. Among others, the loan-credit agreements contain guidelines for procurement of goods and services and reimbursement and disbursement procedure.

(d) Latest assessed cost of the project is approximately Rs. 736 crores. No revised estimate has been sanctioned after the original approval.

of villages Submergence due to construction of Upper Indravati Dam **Project in Orissa**

450. SHRI BASANT KUMAR DAS: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of villages likely to be submerged due to the construction of Upper Indravati Darn Project in Orissa;

(b) whether any survey was conducted to find out the number of families likely to be affected by the submergence; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER

RESOURCES (SHRI MANUBHAI KOTADIA): (a) 65 fully, and 30 partially.

(b) Yes, Sir.

(c) The number of affected families works out to 3725 consisting of about 16,050 persons. Out of these 538 families belong to scheduled Castes while 1630 to Scheduled Tribes.

Exploitation of Mineral Deposits in Kalahandi District of Orissa

451, SHRI BASANT KUMAR DAS: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have conducted any geological survey in Kalahandi District of Orissa;

(b) if so, what is the quantity of mineral deposits of various kinds found there; and

(c) whether Government have any proposal to exploit these resources; if so, what are the details thereof?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

-(b) According to inventory of minerals as on 1.1.1985, Kalahandi district of Orissa has the reserves of minerals as follows:---

Mineral	Quantity	1 n
	thmisanrl	tnnnp.Q
Bauxite		198630
Graphite		9
Quartz &	Silica	2243
sand		300
Quartzite		

Directorate of Mining and Geology, Government of Orissa have assessed 5.6 million tonnes of limestone reserves in Kalahandi district.

Sporadic occurrences of precious and stones, semi-precious namely. aquamarine, diamond, ruby, emerald, topaz, garnet, sapphire, etc. have also